

Textile Mill in Trichur

1456. **Shri Sonavane:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a textile mill in the city of Mulamukunnathakawu (Trichur), which was closed, has been taken over by Government and run under the Government management; and

(b) if so, what are the terms and conditions and financial implications involved in this connection?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The hon. Member is presumably referring to Cochin Mahalaxmi Mills Ltd., Mulamukunnathakawu, Trichur.

No. But the High Court of Kerala has permitted the Government of Kerala to run the Mills at their own risk. The Mill was not working from 23-3-1957 due to financial difficulties. The property of this mills is hypothecated to Government of Kerala who are now running the mills with effect from 19-8-1957 mainly to provide employment to the workers thrown out.

1857 Centenary Celebrations

1457. **Shri P. K. Deo:** Will the Minister of Information and Broadcasting be pleased to state the amount spent in connection with the 1857 Centenary celebrations by way of (i) publications brought out by the Ministry; and (ii) musical concerts, drama: exhibitions, etc. held on the occasion?

The Minister of Information and Broadcasting (Dr. Keskar): Information is being collected and will be laid on the Table of the Lok Sabha as early as possible.

Sericulture Industry

1458. **Shri Siddiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount granted to Mysore State for the improvement of the Sericulture Industry during the years 1949-50 to 1956-57 (year-wise);

(b) the amount actually spent by the State Government; and

(c) the amount remained unspent under various schemes during the above period and the reasons therefor?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). A statement giving the information is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 30].

The reasons for the full amount not being spent were:

- (1) lack of adequate technical personnel in the Sericulture Department of the State Government;
- (2) difficulties in the State Government providing a matching provision from their own resources;
- (3) procedural delays in obtaining tenders for construction works, acquisition of land, etc.

Export of Silk-waste

1459. **Shri Siddiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of silk-waste exported during the years 1953-54 to 1956-57 from Mysore State and the quantity proposed to be exported in the year 1957-58;

(b) how many licences were issued each year to export silk waste;

(c) what are the conditions attached to such licences; and

(d) how many co-operative Societies were issued licences during these years?

The Minister of Commerce (Shri Kanungo): (a) A total quantity of 1,513,245 pounds of silkwaste of South Indian origin was exported during the years 1953-54 to 1956-57. In 1957-58 so far, a quota of 3,84,000 pounds has been released for export. It is not possible to estimate the quantity for the whole year as the export policy for the remaining period has yet been finalised.